

MR. SPEAKER : But there is a doubt in the minds of so many hon. Members as to how this collision did occur while they were taxiing. Is it due to carelessness? Many hon. Members wanted to ask, but they could not ask that question.

DR. KARAN SINGH : It is very surprising like very often people slip in their bath rooms. It is surprising how they can get hurt in the bath room. Similarly, it is very surprising that while taxiing instead of going straight, the plane took a 90° turn. The incident is still under investigation. So far it appears that one of the pins perhaps which controls the steering had not been put in when it started. But, Sir, it will be a little premature to give the exact cause.

12.07 Hrs.

PAPERS LAID ON THE TABLE

REPORT OF ADMINISTRATIVE REFORMS COMMISSION ON PUBLIC SECTOR UNDERTAKINGS

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : On behalf of Shri Morarji R. Desai I beg to lay on the Table a copy of the Report of the Administrative Reforms Commission on Public Sector Undertakings. [Placed in Library. See No. LT-2087/67].

ANNUAL REPORT ON SEAMEN'S PROVIDENT FUND SCHEME FOR 1966-67

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : I beg to lay on the Table a copy of the Annual Report on the working of the Seamen's Provident Fund Scheme, 1966 for the year 1966-67. [Placed in Library. See No. LT-2088/67].

NAMES OF NON-OFFICIALS WHO WERE GIVEN DIPLOMATIC PASSPORTS DURING AUGUST TO OCTOBER, 1967

SHRI JAGANNATH PAHADIA : On behalf of Shri Bali Ram Bhagat I beg to lay on the Table a list showing names of non-officials who were given Diplomatic Passports during August to October, 1967. [Placed in Library. See No. LT-2089/67].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : On behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951 :—

- (1) The Indian Administrative Service (Appointment by Promotion), Sixteenth Amendment Regulations, 1967, published in Notification No. G.S.R. 1738 in Gazette of India dated the 15th November, 1967.
- (2) The Indian Police Service (Appointment by Promotion), Fourteenth Amendment Regulations, 1967, published in Notification No. G.S.R. 1739 in Gazette of India, dated the 15th November, 1967.
- (3) G.S.R. 1786 published in Gazette of India, dated the 9th December, 1967, making certain amendments to the Schedule to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.
- (4) G.S.R. 1787 published in Gazette of India, dated the 9th December, 1967, making certain amendments to the Schedule to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.
- (5) G.S.R. 1788 published in Gazette of India dated the 9th December, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954. [Placed in Library. See No. LT-2090/67].

DELHI MOTOR VEHICLES (FIFTH AMENDMENT) RULES

परिवहन तथा नौवहन मंत्रालय में उप-मंत्री (श्री भरत दर्शर) : श्रीमान्, मैं मोटर गाड़ी अधिनियम, 1939 की धारा 133 की उपधारा (3) के अन्तर्गत, दिल्ली मोटर गाड़ी (पांचवां संशोधन) नियम, 1967, की एक प्रति, जो दिनांक 19 अक्टूबर, 1967, को दिल्ली के राजपत्र में अधिसूचना संख्या एफ०